

Tuesday, the 28th November, 2023

(From 02.00 P.M to 05.53 P.M.)

1. Obituary References:-

The Hon'ble Speaker made obituary references to the passing away of the following:-

1. Sardar Harbant Singh Datewas, Ex-M.L.A;
2. Sardar Amar Singh Sukhija, Freedom Fighter;
3. Shri Jawahar Lal, Freedom Fighter;
4. Sardar Bishan Singh Bedi, Player; and
5. Begum Munwar-Un-Nisha.

The Hon'ble Speaker mentioned about life and contribution of the aforesaid personalities in the House and the House paid tributes to these personalities. Apart from this, the Hon'ble Speaker also included Sardar Balwant Singh Khara, Member of Servants of people's society, eminent educationist, leading Leader of Teachers union and social activist, who pursued Malta boat tragedy; Smt. Kamini Puri wife of late Shri Raghunath Sahai Puri, Former Minister and mother of Shri Naresh Puri ji, M.L.A; Smt. Balbir Kaur mother of Sardar Manjinder Singh Lalpura, M.L.A; Smt. Surinder Kaur mother of Dr. Ravjot Singh, M.L.A; Smt. Kartar Kaur mother of Shri Amolak Singh, M.L.A; Shri Harsimran Singh Fauji who attained martyrdom for security of the nation and Shri Jaspal Singh, Homeguard, who lost his life during the tragedy in Sultanpur Lodhi, in today's list of condolence resolutions with the consent of the House and the House also paid tributes to them.

The Hon'ble Speaker informed the House that condolence messages would be sent to the bereaved families.

The House stood in silence for two minutes as a mark of respect in the memory of the departed souls.

2. Questions

(a) Starred Questions:

Total No. Of questions on the order paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	10	-	1	9	17

(b) Unstarred Questions: 10

Chandigarh
Superintendent
Punjab Vidhan Sabha
Chandigarh

3. **Announcement by the Hon'ble Speaker**

1. **Regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Hon'ble Members to serve on the Panel of Chairmen:

- I. Shri Budh Ram, M.L.A.;
- II. Sardar Pargat Singh Powar, M.L.A.;
- III. Sardar Kulwant Singh Pandori, M.L.A.;
- IV. Sardar Manpreet Singh Ayali, M.L.A.;

4. **Announcement by the Secretary**

The Secretary laid on the Table of the House a statement showing the Bills which were passed by the 16th Punjab Vidhan Sabha during its Fourth Session and which have since been assented to by the Governor.

5. **Calling Attention Notices**

- 1) Dr. Sukhwinder Kumar Sukhi, M.L.A. drew the attention of Minister for Health and Family Welfare towards need to start a special awareness campaign in order to prevent spread of Dengue in the State.

(No. 2)

The Health and Family Welfare Minister gave reply.

- 2) Smt. Sarvjit Kaur Manuke, M.L.A. drew the attention of the Minister for Social Security towards need to provide special pension or special financial help to the special/orphan children in the State.

(No. 13)

The Social Security Minister gave reply.

- 3) Shri Vijay Singla, M.L.A. drew the attention of the Minister for Local Government towards the over flow of sewerage in Mansa city resulting therein outbreak of various diseases.

(No. 20)

The Local Government Minister gave reply.

6. **First Report of the Business Advisory Committee**

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the Business to be transacted by the Punjab Vidhan Sabha in its sittings from 28.11.2023 to 29.11.2023.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

Thereafter the following Members took part in the discussion and spoke for the time as mentioned against their names:-

1. Sardar Pargat Singh Powar, Indian National Congress 01 minute
2. Shri Avtar Singh Junior, Indian National Congress 02 minutes

The Hon'ble Chief Minister by way of reply to the discussion spoke for 02 minutes.

Gurinderjit Kaur 11/12/23
Superintendent
Punjab Vidhan Sabha
Chandigarh

7. **Papers laid on the Table**

The Parliamentary Affairs Minister laid papers on the Table of the House as mentioned at Sr. No. 1 to 4 shown under item no. VI in today's List of Business.

8. **Legislative Business**

1. **The Punjab Goods and Services Tax (Amendment) Bill, 2023**

The Finance Minister introduced The Punjab Goods and Services Tax (Amendment) Bill, 2023 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

Shri Budh Ram, Aam Aadmi Party took part in the discussion on the Bill and spoke for 02 minutes.

The Hon'ble Chief Minister and Finance Minister, by way of reply to the discussion on the Bill, spoke for 31 minutes and 01 minute respectively.

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause 2 to 28 collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried unanimously.

The motion moved by the Finance Minister that "The Punjab Goods and Services Tax (Amendment) Bill, 2023 be passed" was put to the vote of the House and carried unanimously.

2. **The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2023**

The Finance Minister introduced The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2023 and moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Shri Avtar Singh Junior, M.L.A. took part in the discussion on the Bill and spoke for 7 minutes.

Sardar Harpal Singh Cheema, Finance Minister, by way of reply to the discussion on the Bill, spoke for 06 minutes.

During clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause-2, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2023 be passed" was put to the vote of the House and carried.

9. **Adjournment of the House for a short while**

The Hon'ble Speaker adjourned the House from 2.10 P.M. to 2.30 P.M.

The House, then adjourned till 10.00 A.M. on Wednesday, the 29th November, 2023.